GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 682 TO BE ANSWERED ON 25.07.2024

PROMOTION OF MSME SECTOR

682. DR. D RAVI KUMAR:

SHRI SELVAM G:

SHRI C N ANNADURAI: SHRI NAVASKANI K:

DR. THIRUMAAVALAVAN THOLKAPPIYAN:

SHRI RAJA A:

Will the MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of various schemes being implemented by the Government for the promotion of MSME sector in the country particularly in Tamil Nadu during the last five years;
- (b) whether Union Government has taken any step to promote MSME industries in the country particularly in Tamil Nadu during the last last five years and if so, the details thereof;
- (c) the current status of projects being incubated under A Scheme for Promotion of Innovation, Rural Industries and Entrepreneurship (ASPIRE) in Tamil Nadu;
- (d) the number of beneficiaries trained, employed on wage basis and self-employed under the said scheme. State/UT-wise; and
- (e) the list of incubation centers in Tamil Nadu along with their achievements, scheme-wise?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI JITAN RAM MANJHI)

(a) & (b): Government implements various schemes and programmes aimed at promotion and development of MSME sector in the country including Tamil Nadu. These schemes and programmes include MSME Champions Scheme, Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Prime Minister's Employment Generation Programme (PMEGP), Micro and Small Enterprises - Cluster Development Programme (MSE-CDP) and Raising and Accelerating MSME Performance (RAMP).

Further, Government has taken a number of initiatives to support the MSME sector in last five years. Some of them are:

i. Collateral free loan up to a limit of Rs. 500 lakh (w.e.f. 01.04.23) to MSEs with guarantee coverage up to 85 % for various categories of loan through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) under Credit Guarantee Scheme.

- ii. Rs. 50,000 crore equity infusion through Self Reliant India Fund. This scheme has a provision for corpus of Rs.10,000 crore from Government of India.
- iii. New criteria for classification of MSMEs with enhanced thresholds.
- iv. Registration of MSMEs through "Udyam Registration Portal" for Ease of Doing Business.
- v. No global tenders for procurement up to Rs. 200 crore
- vi. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- vii. Roll out of Raising and Accelerating MSME Performance (RAMP) programme with an outlay of Rs. 6,000 crore over 5 years.
- viii. Integration of Udyam Registration Portal with National Career Service (NCS) of Ministry of Labour & Employment and Skill India Digital of Ministry of Skill Development and Entrepreneurship. Registered MSMEs are enabled to reach out to trained manpower and capacity building.
 - ix. Under Vivad se Vishwas I, relief by way of refund of 95% of the deducted performance security, bid security and liquidated damages was provided to MSMEs. Relief was also provided to MSMEs debarred for default in execution of contracts.
 - x. Launch of Udyam Assist Platform (UAP) to bring the Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Lending (PSL).
- xi. Launch of 'PM Vishwakarma' Scheme on 17.09.2023 to provide end to end holistic support to artisans and craftspeople engaged in 18 traditional trades.
- (c) and (e): Under the Scheme, 'A Scheme for Promotion of Innovation, Rural Industries and Entrepreneurship' (ASPIRE), as on 30.06.2024, seven Livelihood Business Incubators (LBIs) and one Technology Business Incubator (TBI) have been approved in Tamil Nadu. Details of the LBIs and TBI in Tamil Nadu along with the achievements and status of projects are given at **Annexure-I.**
- (d): State/UT-wise number of beneficiaries trained, employed on wage basis, self-employed under the ASPIRE scheme are given at **Annexure-II**.

Annexure-I referred to in reply to part (c) & (e) of the Lok Sabha Unstarred Question No. 682 due for answer on 25.07.2024.

(i) <u>Livelihood Business Incubators (LBIs)</u>:Details and current status of the seven LBIs in the State of Tamil Nadu as on 30.06.2024 along with the achievements are given below:

| S. | Component | Implementing Agency | Thrust area/project area | Number of train | | nees |
|-----|--------------|--|---|----------------------|--------------|----------|
| No. | _ | | | Passed | Employed | Self |
| | | | | out | in other | employed |
| | | | | | units | |
| 1. | LBI- Govt. | NSIC-Technical Services Centre, Chennai, Tamil Nadu | Tomato ketchup processing,bakery, packaging, 3D printing | 3,989 | 442 | 206 |
| | | , | & scanning | | | |
| 2. | LBI-Govt. | Coir Board, Regional Extension Center, Coir Board,Thanjavur, Tamil Nadu | Coir Based Multi Product | 592 | 0 | 33 |
| 3. | LBI-PPP | NIFT-TEA Knitwear Fashion Institute, Tiruppur, Tamil Nadu | Textiles & Apparels | 1,993 | 1,353 | 240 |
| 4. | LBI-Govt. | Indian Institute of Food Processing Technology (IIFPT)/ National Institute of Food Technology, Entrepreneurship and Management (NIFTEM), Thanjavur, Tamil Nadu | Food Processing, Beverage processing | 1,352 | 499 | 376 |
| 5. | LBI-Govt. | MSME-TDC (PPDC) Extension Centre, Coimbatore, Tamil Nādu | Agro- Rural Waste to Wealth- Agro, Textile & Solar PV | 362 | 101 | 65 |
| 6. | LBI-Private | Mentor Institute: EDII, Ahmedabad Host Institute: Crescent Innovation and Incubation Council | Food processing | Under Implementation | | |
| 7. | LBI- Private | Mentor Institute: Iie, Guwahati Host Institute: J.K.K. Munirajah College of Agricultural Science | Food Processing | Under Im | plementation | |
| | | | TOTAL | 8,288 | 2,395 | 920 |

(ii) <u>Technology Business Incubator (TBI)</u>: Details of the Start-ups/projects supported by the approved Technology Business Incubator (TREC-STEP) in the State of Tamil Nadu as on 30.06.2024 are given below:

| S. No. | Name of the Start-up | Industry/Sector | Products/Services | | |
|-----------|--|-----------------|--|--|--|
| 1. | STERADIAN TECHNOLOGIES PVT. LTD. | Healthcare | Health Care Products | | |
| 2. | PRAGATI BIOTECH | Agriculture | Kappa Careeganan Gel Extraction from Seaweed | | |
| 3. | SOLAR INSPECT TRAP SAFS | Agriculture | Insect Light Traps - Integrated Pest Management Device | | |
| 4. | LERNINGRO | Agriculture | Power Bullock - Stable Mini Tractor | | |
| 5. | NASEL | Agriculture | Waterless Starch Extraction Sago Production System | | |
| 6. | NATURAL BEVERAGES | Agriculture | Herbal Enriched Fruit Drinks | | |
| 7. | PURE TECH INDIA | Agriculture | Cost Effective Treatment of Ground Water for Agriculture | | |
| 8. | FRIGOSCAN | Agriculture | Online Pre-chiller for Fruits & Vegetables | | |
| 9. | KANNAN AGRO | Agriculture | Multi-purpose Rotary Mini Expeller for Enhanced Oil Extraction | | |
| 10. | CUTTERS AND SLICERS | Agriculture | Cutter Slicer Dicer | | |
| 11. | NATURE BOWL INDIA PRIVATE LIMITED | Agriculture | Coconut Farm yield IOT Hardware | | |
| 12. | BALARAM AGRO | Agriculture | Improved Moving Lever Hand Weeder | | |
| 13. | VENKADACHALAPATHY INDUSTRIES AND HARDWARES | Agriculture | Power Tiller based Turmeric Harvester | | |

Annexure-II referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 682 due for answer on 25.07.2024.

State/UT-wise details of beneficiaries under Livelihood Business Incubators (LBIs) is given below:

| S. | STATE / UT | NUMBER OF BENEFICIARIES | | | | |
|-----|------------------|-------------------------|---------------|---------------|--|--|
| No. | SIAIE/UI | TRAINED | WAGE EMPLOYED | SELF EMPLOYED | | |
| 1. | ANDHRA PRADESH | 1,885 | 250 | 157 | | |
| 2. | ASSAM | 1,853 | 28 | 377 | | |
| 3. | BIHAR | 7,727 | 276 | 2,207 | | |
| 4. | CHHATTISGARH | 896 | 92 | 35 | | |
| 5. | DELHI | 3,384 | 311 | 390 | | |
| 6. | GUJARAT | 6,367 | 1,010 | 369 | | |
| 7. | HARYANA | 7,145 | 135 | 1,013 | | |
| 8. | HIMACHAL PRADESH | 296 | 0 | 40 | | |
| 9. | JAMMU & KASHMIR | 668 | 9 | 4 | | |
| 10. | JHARKHAND | 218 | 0 | 5 | | |
| 11. | KARNATAKA | 1,399 | 263 | 1 | | |
| 12. | KERALA | 5,722 | 1,519 | 636 | | |
| 13. | MADHYA PRADESH | 4,433 | 1,897 | 903 | | |
| 14. | MAHARASHTRA | 8,524 | 673 | 1,589 | | |
| 15. | MANIPUR | 6,927 | 582 | 4,717 | | |
| 16. | MEGHALAYA | 2,026 | 19 | 445 | | |
| 17. | MIZORAM | 1,399 | 243 | 293 | | |
| 18. | NAGALAND | 743 | 15 | 220 | | |
| 19. | ODISHA | 5,165 | 163 | 124 | | |
| 20. | PUDUCHERRY* | | | | | |
| 21. | RAJASTHAN | 2,623 | 218 | 110 | | |
| 22. | SIKKIM | 523 | 47 | 30 | | |
| 23. | TAMIL NADU | 8,288 | 2,395 | 920 | | |
| 24. | TELANGANA | 6,936 | 1,268 | 771 | | |
| 25. | UTTAR PRADESH | 13,431 | 901 | 2,515 | | |
| 26. | UTTARAKHAND | 4,228 | 414 | 573 | | |
| 27. | WEST BENGAL* | | | | | |
| | TOTAL | 1,02,806 | 12,728 | 18,444 | | |

^{*} Under Implementation